

National Company Law Tribunal

Allahabad Bench

C P NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Roodkee Agro Tech Pvt

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit K Singh	PCS	Petitioner	Ankit
2.	Krishna Dev Vyas	Adv	ROC	D.V.

C.P. No. 93/ALD/2017

Sh. Ankit Singh, PCS for the petitioner. Sh. Krishna Dev Vyas, C.G.S.C. for ROC, Kanpur.

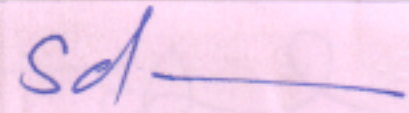
The petitioner's representative informed that the rejoinder to the report of the ROC is being prepared and is in process of filing a formal copy along with supporting affidavit. He shows us a copy of such rejoinder as received by him.

Hence, time is granted for filing formal rejoinder in the Registry of this Tribunal. It is further instructed that advance copy of rejoinder be served to the ROC, Kanpur through the C.G.S.C. Such formal rejoinder to be filed within a week.

The matter be listed for argument on 25th January, 2017.

Date: 09/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)